

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 13

**C.P. (IB)/1112(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **M/S. Lunia Sales Corporation**

**Vs**

**M/S. Arambhan Hospitality Services Ltd**

**For OC** : None present.

**For CD** : None present.

**Section 9 of IBC**

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**ORDER**

1. This is a transferred matter from Court-V.
2. On 23.2.2021, notice was ordered to the parties to appear before Court-V on 26.04.2024. There is no representation from either of the parties.

**For appearance of the parties list on 26.04.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK